

Foreign Ministers on Southern Africa held in New Delhi from the 13th to 14th September, 1991, from the payment of foreign travel tax.

- (ix) G.S.R. 560 (E) published in Gazette of India dated the 6th September, 1991 together with an explanatory memorandum regarding exemption to His Majesty Jigme Singye Wangchuck, King of Bhutan and Sixteen members of the delegation who visited India from the 9th to 12th September, 1991, from the payment of foreign travel tax. [Placed in Library See No LT- 753/91]

- (5) The Punjab Appropriation (Vote on Account) No. 2 Bill, 1991
- (6) The Jammu and Kashmir Appropriation (No. 3) Bill, 1991
- (7) The Voluntary Deposits (Immunities and Exemptions) Bill, 1991
- (8) The Finance (No.2) Bill, 1991

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following three Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on 18th September, 1991:-

- (1) The Places of Worship (Special Provisions) Bill, 1991
- (2) The Special Protection Group (Amendment) Bill, 1991
- (3) The Electricity Laws (Amendment) Bill, 1991

13.00 hrs

[English]

ASSENT TO BILLS

SECRETARY GENERAL: Sir, I lay on the Table eight Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 18th September, 1991:-

13.01 hrs

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGLAM): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, 25th November, 1991 will consist of:

- (1) The Central Excises and Customs Laws (Amendment) Bill, 1991
- (2) The Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Bill, 1991
- (3) The Code of Criminal Procedure (Amendment) Bill, 1991
- (4) The Wild Life (Protection) Amendment Bill, 1991

1. Consideration of any Item of Gov-